| | Name of the Corporate Debtor: Twenty First Century Wire Rods Limited; Date of commencement of CIRP: September 12, 2018; List of creditors as on 26th August 2025 | | | | | | | | | | | | | | |
|-----------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------|-----------------|---------------------------|------------|-----------|----------|-----------|---------|--------------|------------|----------|--------------|-----------------|--|
| | List of other creditors | | | | | | | | | | | | | | |
| S. | Name | Date of | Amt of Claims | Amount of claims admitted | | Nature of | Amount | Amount | Whether | % of voting | Amount | Amount | Amount of | Remarks, if any | |
| No. | | Claim | (INR) | (INR) | | claim | covered | covered | related | share in CoC | of | of any | claim | | |
| | | | | | | | by | by | party? | | contingent | mutual | under | | |
| | | | | | | | security | guarantee | | | claim | dues, | verification | | |
| | | | | | | | interest | | | | | that may | | | |
| | | | | | | | | | | | | be set- | | | |
| | | | | | | | | | | | | off | | | |
| | | | | Admissible | Non- | | | | | | | | | | |
| | | | | | Admissible | | | | | | | | | | |
| 1. | Noble Resources Limited | 02.05.2019 | 55,69,78,333.87 | 55,69,78,333.87 | NA | Unsecured | Nill | Nill | No | Nill | Nill | Nill | Nill | NA | |
| TOTAL 55,69,78,333.87 | | | | 55,69,78,333.87 | NA | | | | | | | | | | |